

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 22.06.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15042/2018	G.R. Prakash	G.S.
2	R.A.15014/2018	B.S. Nagaraj	D.L.
3	R.A. 15013/2018	B.S. Nagaraj	D.L.
4	R.A.15009/2019	L. Subramani	G.R. M.R.M.
5	P & SC 15006/2018	P.M. Narayanaswamy	K.N.M
6	R.A. 15005/2020	B.M. Byregowda	M.M.D
7	Crl.A.15012/2019	D.N.N.	R.S.S.
8	Crl.A.15011/2019	H.M. Gopal	P.P.
Hearing			
9	Crl.Misc.15058/2020	C. Rajagopal	P.P.
10	Crl.Misc.15059/2020	Sunil Kumar S.	P.P.
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15016/2020	K.N. Subba Reddy	
2	M.A. 15004/2020	Chokka Reddy	
JUDGMENTS			
3	R.A.15011/2020	M. Chandrashekar	
4	R.A.15156/2016	A.R. Sreenivasa Reddy	
5	R.A. 15107/2019	Vinod Kumar M.	
6	Crl.Misc.15074/2020	Harish S.	
7	Crl.Misc.15075/2020	T.K. Savithramma	
8	Crl.Misc.15076/2020	Muniraju	
9	M.C. 15029/2020	G.N. Manjunath	
10	M.C. 15132/2020	L. Krishnoji Rao	

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 22-06-2020.


MORNING SESSION	
HEARING	
Case No.	Plaintiff/Defendants Name
1. O.S. 465/06	Channappa V/s Swathappa
2. O.S. 242/07	Meenakshi V/s Krishnamma
3. O.S. 210/20	Ananda V/s Lakshamma
4. O.S. 637/19	Nagaraj V/s Shipra Estates Ltd.
5. Ex. 18/16	Doddamma V/s Sonnamma
6. O.S. 822/06	Ibrahim V/s Abdul Kabi
7. O.S. 528/08	Bhagyamma V/s Muniyappa
8. O.S. 310/07	Jagadeesh Char V/s Chandrashekar Char
9. O.S. 36/07	Sujatha V/s Channamma
10. O.S. 330/09	Bajjamma V/s Chikkahemanna
AFTERNOON SESSION	
Hearing	
11. O.S. 7/15	Narayanappa V/s S.L.A.O.
12. O.S. 604/07	Chinnappayya V/s Munishamayya
13. O.S. 692/16	Anil Kumar V/s Saraswathi
14. O.S. 328/14	Manjula V/s Muniyappa
15. O.S. 220/10	Jayalakshmi V/s Nagarathnamma
16. O.S. 216/14	Gopal V/s Muniakkayyam
17. O.S. 409/20	Jayabunissa V/s Ahamed Shariff
18. O.S. 407/20	Venkatappa V/s Bheemanna
19. O.S. 403/20	Patalappa V/s Patalappa
20. O.S. 405/20	T.V.Padma V/s N.V.Shivappa

(B.DILEEP KUMAR)
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 22-06-2020**

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. Ex.2/1993 2. O.S.815/2008 3. O.S.21/2010 4. O.S.623/2014 5. O.S.295/2013 6. O.S.651/2007 7. O.S.239/2020 8. PCR 140/2020 9. PCR 141/2020 10. Cmis 109/2020	<u>NEW SUIT</u> 1.O.S.250/2020 2.O.S.251/2020 3.O.S.252/2020 4.O.S.253/2020 5.O.S.254/2020 6.O.S.255/2020 <u>CRIMINAL</u> 7.Cr.No.35/2020 Bagluru P.S 8.Cr.No.41/2020 Channarayapatna P.S 9. Cr.No.30/2020 Chikkajala P.S 10. C.C.No.3442/2020


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 12-06-2020 issued by the Hon'ble High Court of Karnataka.